

[*Translation*]

**Cases Disposed of by Supreme Court
and High Courts**

1466. PROF. RASA SINGH RAWAT:
SHRI RAM SAGAR (Saidpur):

Will the Minister of LAW AND JUSTICE
be pleased to state:

(a) the number of cases disposed of by
each of the High Courts and the Supreme
Court during the last three years; and

(b) the steps the Government propose
to take for the expeditious disposal of the
pending cases?

THE MINISTER OF COMMERCE AND
MINISTER OF LAW AND JUSTICE (SHRI
SUBRAMANIAM SWAMY): (a) A Statement
is given below:

(b) The Judge strength has been in-
creased from time to time. Procedural im-
provements and modifications to speed up
disposal of cases have been made. The
various courts are taking suitable steps such
as grouping of cases involving common
questions of law, giving priority to cases
requiring quick disposal, constitution of
specialised benches, etc. The various rec-
ommendations contained in the report of the
Arrears' Committee (Malimath Committee)
which went into the problem of arrears in the
High Courts, have been forwarded to all
concerned such as State Governments,
Central Ministries and all the High Courts.

The Benches are being so constituted
in the Supreme Court that they function for a
larger period and work so allocated that
similar matters are posted before the same
Bench.

STATEMENT**Cases disposed of by Supreme Court & High Courts**

Name of the Court	Cases disposed of during the year			
	1987	1988	1989	
	1	2	3	4
Supreme Court	46132	44252	48118	
HIGH COURTS				
1. Allahabad	55897	60356	51258	
2. Andhra Pradesh	105586	98675	92846	
3. Bombay	47969	64749	53188	
4. Calcutta	41355	37468	44672	
5. Delhi	38367	30169	37089	
6. Guwahati	6995	7246	9642	

Name of the Court	Cases disposed of during the year			
	1987	1988	1989	
1	2	3	4	

7. Gujarat	18015	20235	19403	
8. Himachal Pradesh	27087	23327	10915 @	
9. Jammu & Kashmir	14228	17915	15689	
10. Karnataka	33131	41468	31949	
11. Kerala	63015	70223	104595	
12. Madhya Pradesh	42961	42397	47003	
13. Madras	85606	64352	99743	
14. Orissa	14180	15878	28364	
15. Patna	32528	37421	43408	

Name of the Court	Cases disposed of during the year			
	1987	1988	1989	
1	2	3	4	
16. Punjab & Haryana	47834	56327	69555	
17. Rajasthan	25491	26626	11546 @	
18. Sikkim	162	96	81	
Total Cases disposed in High Courts	700407	714928	770946	

@ Indicate the period for the half year ending 30.6.89.